GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 228 TO BE ANSWERED ON FEBRUARY 05, 2024

HOMELESS PEOPLE IN THE COUNTRY

NO. 228. DR. KANIMOZHI NVN SOMU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether there are many homeless people in the country living at public places like footpaths, flyovers, railway stations, etc., and if so, the details thereof;
- b) whether Government has formulated any scheme to rehabilitate and provide necessary skill training and education to the said homeless people, particularly children;
- c) if so, the details thereof; and
- d) if not, the reasons therefor ?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): As per census 2011, the total urban houseless population in the country is 9,38,348.
- (b)to(d): As per 7th Schedule of the Constitution of India, Land & Colonisation are State subjects. Therefore, it is the primary responsibility of States/Union Territories (UTs) to take steps and devise schemes to provide for rehabilitation of homeless persons. Central Government is supplementing the efforts of State Governments/UTs through the following steps:

MoHUA is administering 'Shelters for Urban Homeless (SUH)' under Deendayal Antyodaya Yojana–National Urban Livelihoods Mission (DAY-NULM), through respective States/ UTs. It focuses on providing permanent shelters equipped with basic facilities to the urban homeless. As per SUH guidelines, convergence of various entitlements of social security, food, education and health care systems are provided at the shelters for the urban homeless. Provision for admission of the homeless children to government school, skill training, etc. is provided in the scheme guidelines. The State/UT project Sanctioning Committee is competent to approve proposals for establishment of shelters. The State/UT wise detail of the shelters for urban homeless is at Annexure-I.

MoHUA is also implementing Pradhan Mantri Awas Yojna-Urban (PMAY-U) for providing assistance to States/UTs for addressing the housing requirement of eligible urban households. PMAY-U envisages providing all weather pucca houses with basic civic amenities to all eligible urban households.

The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education-Samagra Shiksha. Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for universalisation of school education, which also include education to homeless children.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b to d) OF RAJYA SABHA UNSTARRED QUESTION NO. 228 TO BE ANSWERED ON 05.02.2024

STATE/UT WISE DETAILS OF FUNCTIONAL SHELTERS

(as on 30.01.2024)

Sl. No.	Names of the States/UTs	Functional
1	Andhra Pradesh	90
2	Assam	6
3	Bihar	106
4	Chandigarh	1
5	Chhattisgarh	47
6	Delhi	193
7	Goa	3
8	Gujarat	77
9	Haryana	54
10	Himachal Pradesh	20
11	Jammu & Kashmir	2
12	Jharkhand	56
13	Karnataka	107
14	Kerala	27
15	Madhya Pradesh	117
16	Maharashtra	98
17	Meghalaya	4
18	Mizoram	95
19	Nagaland	3
20	Odisha	46
21	Puducherry	2
22	Punjab	27
23	Rajasthan	228
24	Tamil Nadu	268
25	Telangana	43
26	Tripura	9
27	Uttar Pradesh	144
28	Uttarakhand	11
29	West Bengal	61
	TOTAL	1,945